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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/ BB/ 2017	-	For hearing finally	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Nagendra Kumar Deb (S)



**ORDER**

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. At the request of Counsel for Operational Creditor, matter is ordered to be listed on 07.03.2018 finally.

  
**Member (T)**

  
**Member (J)**